NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 64/(MAH)/2016 CA No.

CORAM:

S. No.

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2017

NAME OF THE PARTIES: M/s. Styrax Commodities Limited

M/s. Vadraj Cement Limited & Ors.

DESIGNATION

SECTION OF THE COMPANIES ACT: 241, 242, 244 of the Companies Act, 2013.

Nikhil Rajoni ilo m1s. V. Deslipande 4 to hor Respondent NO. 13

NAME

(2) Mr. Dharam Jumani Ms. Manasi Vyas Advocates for 1/6. DSK Legal the Petinonel

3 Shrangi Bajorsia i/b Shrangi Bajorsia i/b

Adr. for Respondent No. 7511

(1) M. Anny Altrodye Advocated for i/b Legasis Patrans Rep 1-6,8-10212

SIGNATURE

(Could - 2)

<u>Order</u>

CP NO.64/241,242,244/NCLT/MB/MAH/2017

At ____ request of the counsel for petitioner, the matter is allowed to be withdrawn.

Dismissed as withdrawn with liberty to file fresh petition.

Sd/-B.S.V. PRAKAŠŤ KUMAR Member (Judicial)

Sd/-**V. NALLASENAPATHY** Member (Technical)